

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

34

T.C.P No. 07/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Sociedade De-Formento Ind. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111/111A of the Companies Act 1956
and 58/59 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Abeezan Farukhbay a/w Shaker Prudhan and Ashwin Chivale i/b HSA Advocates for Respondent No. 1 & 2	Advocate.	
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	Joseph Kodianthara - Sr Counsel Eric Correia Aakash Rebello Atul Desai Kunjita Shah i/b Kanga & Company Advocate for Petitioner	Advocate	
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TCP 07/111/NCLT/MB/MAH/2012

Submissions part heard. For continuation of the Petitioner side submissions, list this matter on 11.12.2017. For the Respondents side submissions, list this matter on 22.1.2018, 23.1.2018, 29.1.2018, 30.1.2018, 13.2.2018, 16.2.2018, 19.2.2018 and 20.2.2018.

Sd/- 

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)